

9. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.36/9/HDB/2018
NAME OF THE COMPANY	LEPL Projects Limited
NAME OF THE PETITIONER(S)	Sky blue Aero Private Limited
NAME OF THE RESPONDENT(S)	LEPL Projects Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared. Post the Matter on 6.03.2018.


Member (Tech)


Member (Judl)